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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 19130/2025 & CM APPL. 79593/2025

SHRI SURENDRA SINGH

.....Petitioner

Through: Mr. Ankit Yadav, Mr. V. Sarvesh Tripathi, Ms. Shivangi Gulati and

Mr. Chaitanya Sonkeria, Advocates

versus

UNION OF INDIA AND ORS.

....Respondents

Through: Mr. Sandeep Tyagi, SPC with Ms. Riya Goel, Adv. and Mr. Vinod Sawant, Law Officer, Insp. Athurv and Mr.

Ramniwas Yadav, CRPF

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA ORDER(ORAL)

% 17.12.2025

C. HARI SHANKAR, J.

- 1. The prayer d in this writ petition seeks ante-dated notional promotion and consequent seniority without impleading parties who would be affected.
- 2. Accordingly, we dismiss this writ petition on the ground of non-impleadment of necessary parties, with liberty to the petitioner to reinstitute the petition after impleading necessary parties.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

DECEMBER 17, 2025/gunn